(c) whether any agreement in this regard was reached between the two countries;

(d) if so, the details of the agreement; and

(e) to what extent Canada has agreed to provide and assist aid in power sector?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (e). Besides the on-going projects, Canadian organisations have evinced interest in setting up additional power generating capacity in India. No formal agreement regarding such assistance, the total capacity to be installed, and the sites has been reached so far for any specific project.

## Liquidation of Companies

4770. SHRI AJOY BISWAS : Will the Minister of INDUSTRY be pleased to state :

(a) how many companies were under liquidation as on 31 March, 1985;

(b) the total number of companies where such liquidation proceedings are pending for more than ten years; and

(c) the steps the Company Law Board are contemplating for early completion of the pending liquidation proceedings ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DE-VELOPMENT (SHRI M. ARUNACHA-LAM): (a) Total number of companies under liquidation as on 31.3.1985 was 3041.

(b) Details regarding number of such companies are not readily available.

The time, money and energy that will need to be spent in collection and compilation thereof are also not likely to be commensurate with the desired results.

(c) In case of companies which are wound up by the Court, the liquidation proceedings are conducted by the Liquidators under the direction and supervision of the concerned High Court. These processes are sometimes, timeconsuming entailing litigation in settling claims of creditors, realisation of assets, including those of debtors, etc. For the present there is no proposal to change the existing procedure of liquidation proceedings.

## Proposals from West Bengal for new power Projects

4771. SHRI AJOY BISWAS: Will the Minister of ENERGY be pleased to state:

(a) whether the Government of West Bengal has submitted proposals for new power projects to the Union Government for approval; and

(b) the details of the proposals ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) and (b). The Government of West Bengal/State Electricity Board have submitted 9 new generation schemes for clearance in the last few years. Out of these, one scheme has been accorded techno-economic clearance and awaits investment approval of the Planning Commission, three schemes are under appraisal in the Central Electricity Authority and five schemes have been returned to the State authorities with comments of the Central Electricity Authority. Details are given in the Statement below.

## Statement

I. Scheme accorded techno-economic clearance by the Central Electricity Authority but awaiting investment decision of the Planning Commission.

Scheme	Capacity (MW)	Estimated Cost (Rs. Cr.)
1. Bakreshwar Thermal Station	3 × 210	682.58